

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

Company Petition No. 12/(MAH)/2016
CA No.

FORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2016

NAME OF THE PARTIES:

Mr. Champak Mehta & Ors.
V/s.

M/s. C. Mahendra Exports & Ors.

SECTION OF THE COMPANIES ACT: 241(1), 242(4), 213, 58, 402, 403 & 237
of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Dharam Jumanji alw Adv. Kavita. & Adv. Archan Shah. ilb Rajani Associates		Respondents.
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2	adv. Hrushik Meghani ilb Dune & Givish & Co.		Petitioners
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3)	adv. Anshu Vaidhi] i/b Dune & Givish & Co.
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4)	adv. Dhanush M	
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Order

CP No. 12/241(1),242(4),213,58,402,403&237/NCLT/MB/MAH/2016

At request of the Petitioner side, list this case for hearing on 17.1.2017.

sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)